

• GENERAL ADMINISTRATIVE TRIBUNAL
• CALCUTTA BENCH

No. O.A. No. 655 of 1996

Date of Order : 7.1.1998

Present : HON'BLE DR. B.C. SARMA, MEMBER (A)

HON'BLE MR. D. PURKAYASTHA, MEMBER (J)
Monika Lamga & Anr.

- v e r s u s -

Union of India and Ors.

For applicant(s) : Dr. S. Sinha, counsel.

For respondents : Mr. P. Chatterjee, counsel.

O R D E R

D. Purkayastha, JM

When the matter was taken up for hearing Dr. Sinha, Id. counsel appearing on behalf of the applicant submits that the applicant No.2, Sushil Kumar Lamga committed suicide thereby, the application has become infructuous. Mr. Chatterjee, Id. counsel for the respondents produced the office order dated 9.10.96 issued by the Assistant Personnel Officer, Chakradharpur under S.E. Railway. He further submits that Sushil Lamga's case was considered by the authority for appointment on compassionate ground and he was empanelled. However, since the applicant committed suicide thereby the application has become infructuous. Accordingly the application is disposed of. The office order may be kept in the file for record.


(D. Purkayastha)
M e m b e r (J)